

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MEHADIA SALES TRADE CORPORATION PRIVATE LIMITED Date of Commencement of Liquidation: 17-04-2018; List of Stakeholders as on Date: 30-09-2020; Name of IP: Mr. Huzefa Fakhri Sitabkhan; Last 5 digit of registration number: 10115

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	1786494	3	1339023	0	447471	0	NA
2	Liquidation costs incurred till date		1584478.6	0	1584478.60	0	0	0	NA
3	Secured financial creditors	2	879920268	2	803505704	0	76414564	0	Annexure 3
4	Unsecured financial creditors	15	12308101	1	500000	0	11808101	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	4	289290	0	0	0	289290	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	914147077	2	420282374	0	493864703	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		29	1810035708.6	8	1227211579.6	0	582824129	0	